Annexure-1 Name of the corporate debtor: TENNY JOSE LIMITED; Date of commencement of CIRP21.12.2021,List of creditors as on: 01.07.2022

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

S I. N o.	Nam eof Cred it-or	Details of claimreceived		Details of claimadmitted						Amou nt of contin	nt of any	Amou nt of claim	Amo untof claim	Remarks, if any
			Amount claimed	Amountof claim admitted	Natur e of claim	Amou nt cover edby securi ty intere st	Amount coveredby guarantee	Wheth er relate d party ?	% of voti ng shar e in Co C	ge-nt clai m	Mutu al dues, that may be set- off	admitt ed	under verifi ca- tion	
	South Indian Bank	7/1/2022	31,98,23,188.58	31,98,23,188.58	Loan sanctio ned under cash credit facility (CCO L),LC, TOD- Secure d*	NIL	NIL	NO	53.76	NIL	NIL	NIL	NIL	*Secured by primary security hypothecation charge on entire current assets of the company along with limits including the goods/receiva bles.

2	State Bank Of India	6/1/2022	26,74,96,322.00		Loan sanctio ned under cash Credit facility secure d*		9,73,00,000(Colla teral Property in the name of Corporate gurantee	NO	44.97	NIL	NIL	NIL	NIL	*Secured by Primary Security Hypothecation charge on entire current assests of the company along with limits including the goods/receiva bles
3	Kotak Mahind ra Prime	28/01/20 122	21,07,475.24	21,07,475.24	Financ ial Credit or	NIL	NIL	NO	0.36	NIL	NIL	NIL	NIL	NIL
	TOTAL		589,426,985.82	589,426,985.82										

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